

IN THE NATIONAL COMPANY LAW TRIBUNAL

COURT NO. IV, NEW DELHI

**CA No. 84/22018 C-IV Appeal No. 207/252/ND/2018
Under Section: 252**

In the matter of:

Uniyal Cargo Movers Pvt. Ltd.

....Appellant

Vs.

ROC & Another.

....Respondent

Order delivered on 04.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant

: Mr. Suresh Kumar, Adv.
Mr. Sachin Kaushal, Adv.

For the ROC

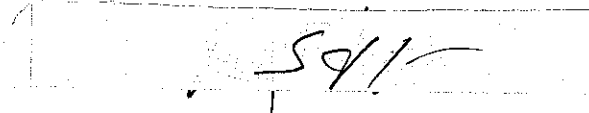
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For the IT

: Mr. Deepak Aanand, Jr. St. Counsel
with Mr. Aayushman Vatsayayana,
Adv.

ORDER

Learned counsel for the appellant undertakes to file affidavit
in support of present application. For further consideration on
05.10.2018.


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**